HIGH COURT OF KARNATAKA AT BENGALURU

MODIFICATION OF SITTINGS OF THE HON'BLE JUDGES WITH SUBJECTS ASSIGNED TO THEIR LORDSHIPS WITH EFFECT FROM TUESDAY THE 28TH MARCH 2017

Priority will be given to old cases

S1. No.	SITTINGS AND SUBJECTS	COURT HALL
1	Hon'ble Mr. Justice H.G.Ramesh & Hon'ble Mr. Justice John Michael Cunha	3
	ITA, GTA, Sales Tax Revision Petitions (DB matters) and other Tax Revisions, References, Appeals and Civil Petitions (Tax and Excise) - Preliminary Hearing/Admissions, Orders and Hearing	
	Writ Appeals (Tax and Excise) - Preliminary Hearing/Admissions, Orders and Hearing	
	Writ Appeals upto 2011 - Preliminary Hearing/Admissions, Orders and Hearing	
	Writ Petitions (KSAT/CAT) - Preliminary Hearing/Admissions, Orders and Hearing	
	Writ Petitions (CESTAT) - Preliminary Hearing/Admissions, Orders and Hearing	
	Writ Petitions pertaining to Advance Rulings of the Authority, under Chapter XIX-B of the Income Tax Act, 1961	
	- Preliminary Hearing / Admissions, Orders and Hearing Writ Petitions pertaining to Professional Courses in Medical, Dental, Engineering – Fee Structure and Seat Matrix - Preliminary Hearing/Admissions, Orders and Hearing	

Writ Petitions (Edn-Med-Adm) - Preliminary Hearing / Admissions, Orders and Hearing Miscellaneous First Appeals (Misc. – BPT, ESI, FERA/FEMA, IA, IDA, ISA, RCT, SFC, SMA, RES) (Division Bench Matters) - Admissions, Orders and Hearing Miscellaneous First Appeals (MVC, WC, AA, AP.IM) (Division Bench Matters) - Admissions, Orders and Hearing Specially assigned cases 2 6 Hon'ble Mr. Justice Ashok B Hinchigeri & Hon'ble Mrs. Justice K.S.Mudagal Criminal Appeals (Division Bench Matters) - Admissions, Orders and Hearing Criminal Referred Cases - Admissions, Orders and Hearing Writ Petitions (Habeas Corpus) and Writ Petitions preferred against the order of detention based on the opinion of Advisory Board constituted under Goonda Act, 1985 - Preliminary Hearing/Admissions, Orders and Hearing Writ Petitions (Lokayukta) - Preliminary Hearing/Admissions, Orders and Hearing Miscellaneous First Appeals (LAC) (Division Bench Matters) - Admissions, Orders and Hearing Miscellaneous First Appeals (GW, MC/FC) (Division Bench Matters) - Admissions, Orders and Hearing Regular First Appeals (Division Bench Matters) - Admissions, Orders and Hearing

	CCC (Civil and Criminal) - Admissions, Orders and Hearing	
	Arbitration and Civil Referred Cases - Admissions, Orders and Hearing	
	Execution First Appeals (Division Bench Matters) - Admissions, Orders and Hearing	
	Execution Second Appeals (Division Bench Matters) - Admissions, Orders and Hearing	
	Specially assigned cases	
3	Hon'ble Mr. Justice L.Narayana Swamy	11
	Regular First Appeals upto 2012 - Admissions, Orders and Hearing	
	Regular Second Appeals upto 2012 - Admissions, Orders and Hearing	
	Miscellaneous Second Appeals - Admissions, Orders and Hearing	
	Specially assigned cases	
4	Hon'ble Mr. Justice Aravind Kumar	16
	Writ Petitions (GM-CPC) - Preliminary Hearing/Admissions, Orders and Hearing	
	Regular First Appeals from 2013 - Admissions, Orders and Hearing	
	Miscellaneous First Appeals (Misc AA, BPT, CPC, IA, ILA, INA, ISA, MPA, PA, RAIL, RCT, SFC, TU, MH & AP.IM and LAC)	
	- Admissions, Orders and Hearing	
	Specially assigned cases	

5	Hon'ble Mr. Justice B.Manohar	17
	Miscellaneous First Appeals (MVC and WC) from 2011 to 2014 - Admissions, Orders and Hearing	
	Specially assigned cases	
6	Hon'ble Mr. Justice N.K.Sudhindrarao	30
	Miscellaneous First Appeals (MVC and WC) from 2015 - Admissions, Orders and Hearing	
	Specially assigned cases	

Date: 27.03.2017

By Order of Hon'ble The Chief Justice,

Sd/-(P.N.Desai) Registrar (Judicial)

HIGH COURT OF KARNATAKA AT BENGALURU

Hon'ble Judges sitting in Division Benches will take up matters mentioned against their names whenever Their Lordships sit Single:

S1. No.	Names of the Hon'ble Judges	Subjects
1	Hon'ble Mr. Justice H.G.Ramesh	Writ Petitions (GM-CPC) - Orders, Preliminary Hearing, Preliminary Hearing 'B' Group & Hearing
2	Hon'ble Mr. Justice Ashok B Hinchigeri	Writ Petitions (GM-CPC) - Orders, Preliminary Hearing, Preliminary Hearing 'B' Group & Hearing
3	Hon'ble Mrs.Justice K.S.Mudagal	Miscellaneous First Appeals (MVC) – Orders, Admissions and Hearing
4	Hon'ble Mr. Justice John Michael Cunha	Miscellaneous First Appeals (MVC) – Orders, Admissions and Hearing

Date: 27.03.2017

By Order of Hon'ble The Chief Justice,

Sd/-(P.N.Desai) Registrar (Judicial)